

SHIVRAJ V. PATIL): (a) and (b)
No, Sir.

(c) Does not arise.

(d) and (e) The main block of Headquarters Western Command building complex caught fire on 11th April 1981. A Court of Inquiry has been instituted to investigate the cause of fire and also to assess the damage.

Construction of strategic Roads by Pakistan and China in Pak-occupied Kashmir

1030. SHRI V. GOPALSAMY:
SHRI V. VENKA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan and China are going ahead with the road project to link the strategic Karakoram Highway with forward lines in the Pakistan occupied part of Jammu and Kashmir;

(b) whether Government are aware of the fact that Pakistan had completed the construction of a network of strategic roads connecting Haira in occupied Poonch to Mazzafarbad; and

(c) what is the Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Government have seen press reports to this effect.

(b) Pakistan is known to be constructing some roads and upgrading some existing ones in this area.

(c) Government are alive to the strategic implications of road construction in Pak occupied Kashmir area. Government take into their consideration such developments as have a bearing on our security while planning for full defence preparedness.

1931. [Transferred to the 6th May,
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Communal Riots

1032. SHRI HUKMDEO NARAYAN
YADAV:
SHRI ARVIND GANESH
KULKARNI:
SHRI SHRIDHAR WASUDEO
DHABE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots taken place during the last six months;

(b) the details and the loss of human life and property;

(c) the steps taken to promote communal peace and national integration; and

(d) the number of arms and ammunitions seized from each community and action taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The information for the period from 1st October, 1980 to the 31st March, 1981, is awaited from the various State Governments and will be laid on the Table of the House.

(c) Government are conscious of the need for the maintenance of communal peace and harmony, and guidelines on the subject have already been given to the State Governments from time to time. Government have also made known their determination to deal sternly, promptly and effectively with any situation that will create a law and order problem anywhere.

The National Integration Council has been re-constituted and held its first meeting on the 12th November, 1980. The Council decided to constitute, *inter-alia* a Committee on Communal Harmony. The first meeting of this Committee was held on April 24, 1981.

(d) The requisite information for the period from the 1st October, 1980, to the 31st March, 1981, is awaited

from the various State Governments and will be laid on the Table of the House. It will, however, not be in the public interest to furnish this information community-wise.

Incidence of Crime in Delhi

1033. SHRIMATI KANAK MUKH-BRJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report published in *Statesman* (New Delhi) dated the 11th April, 1981 under caption 'Drop in Crime: A who dun-it'; and

(b) if so, what are the facts in this regard and what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) Yes, Sir.

(b) Cases are freely registered by the Police Stations in Delhi. The complaints received about non-registration of cases are looked into by the vigilance Branch. The District Police Officers also keep regular check over the working of the Police Stations.

Crimes in Delhi

1034. SHRI B. C. PATTANAYAK:
PROF. RAMLAL PARIKH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the robberies, dacoities and car-borne crimes, rape, murder, atrocities on Harijans are increasing in Delhi day by day;

(b) what are the details thereof; and

(c) what are the steps Government propose to take to check such crime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) The comparative figures for the 1st quarter of 1980 and the 1st quarter of this year, as indicated below, shows that there is a marked decline in cases of robbery, dacoity and car-borne crime, whereas there has not been noticeable increase under other heads except in cases of rape.

| Head of Crime | 1-1-1980 to 31-3-80 | 1-1-81 to 31-3-81 |
|------------------------|---------------------------|-------------------------|
| | | |
| Robbery | 105 | 5P |
| Dacoity | 14 | 2 |
| Car borne Crime | 17 | 14 |
| Rape | 7 | 19 |
| Murder | 47 | 48 |
| Atrocities on Harijans | 1 | 3 |

(c) The following steps have been taken:—

(i) Anti-dacoity, and anti-robbery patrolling by wireless fitted vehicles including Motor Cycles has been intensified and 'Naka Bandi' at strategic points organised.

(ii) Picket, have been posted at vulnerable points.

(iii) Sources have been deployed to collect intelligence.

(iv) Crime records have been consulted for interrogating criminals with known *modus operandi*.

(v) Round-the-clock patrolling is done and barriers placed at selected places, where during the night, vehicles are checked.

(vi) About 2000 Home Guards are being utilised for patrolling duties.

(vii) Special drives against eve-teasing are launched.

(viii) Specific instructions have been issued from time to time for investigating cases relating to Scheduled Castes/Scheduled Tribes promptly.